

वृक्षों के काटने का आक्सीजन की मात्रा पर प्रभाव

4392. श्रीमती पार्वती देवी : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वृक्षों और पौधों की तेजी से कटाई के परिणामस्वरूप देश में हवा शत्र आक्सीजन की मात्रा घटती जा रही है ; और

(ख) यदि हां, तो विश्व के अन्य देशों की तुलना में भारत में कितनी मात्रा में आक्सीजन हवा में उपलब्ध है ?

कृषि और सिंचाई मंत्री (श्री सुरजीत सिंह बरनाला) : (क) और (ख) जानकारी इकट्ठी की जा रही है और सभा पटल पर रख दी जाएगी ।

New Categorisation of Government Accommodation

4393. SHRI RAMANAND TIWARY: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that Government propose to have new categorisation of Government accommodation by having V Types instead of VIII Types at present;

(b) if so, the details thereof;

(c) whether the Government servants who had to vacate their quarters in Emergency will be allotted Government accommodation again; and

(d) if so, when?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). New categories for allotment of Government accommodation are under examination.

(c) and (d). Eligible officers are considered for allotment of accommodation afresh in their turn in the waiting list, if they apply.

Officers having House of lesser accommodation than their Entitlement having Government accommodation

4394. SHRI CHANDAN SINGH: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether in the orders dated the 9th September, 1975 regarding house-owning officers it was provided that such of the house-owning officers as had houses of lesser accommodation than their entitlement would be allowed to retain Government accommodation on normal licence fee if they offered to lease out their own houses to Government; and

(b) if so, the object underlying the said provision?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(b) The idea was to give some benefit to such officers without reducing the net availability of quarters in the General Pool for allotment to non-house owning officers.

Payment of arrears to Employees of Delhi Schools taken over

4395. SHRI ISHWAR CHAUDHRY: SHRI MUKHTIAR SINGH MALIK:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Delhi Administration has taken over the management of many aided schools in Delhi under